

VIDHAN SABHA QUESTION
IMMEDIATE/OUT TODAY

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF FOOD, SUPPLIES & CONSUMER AFFAIRS
K-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002
(POLICY BRANCH)

No. F.2(17)DLA/BS/P&C/F&S/2018 / 252

Dated: 24.3.18

To

✓ The Dy. Secretary (Question Branch)
Delhi Legislative Assembly
Old Secretariat, Delhi-54

Sub: Delhi Legislative Assembly Unstarred Question No. 314 asked by Shri Mahender Goyal, MLA due for answer on 26.03.2018.

Sir,

With reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

Encl: As above

(R.K. SAXENA)
ASSTT. COMMISSIONER (P&C)

No. F.2(17)DLA/BS/P&C/F&S/2018 / 252

Dated: 24.3.18

Copy forwarded to :-

1. The Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat, Delhi along with 150 copies of the reply of above referred DLA Unstarred question of distribution of the House.

(R.K. SAXENA)
ASSTT. COMMISSIONER (P&C)

खाद्य, संभरण एवं उपभोक्ता कार्यकलाप विभाग,
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,
के. ब्लॉक, विकास भवन, नई दिल्ली,

अतारांकित प्रश्न संख्या:-314

दिनांक :-26/03/2018

प्रश्नकर्ता का नाम :-श्री महेन्द्र गोयल

क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करेंगे कि:-

प्रश्न	उत्तर
(क) क्या यह सत्य है कि सरकार की उचित दर दुकान के उपभोक्ताओं को राशन उनके घर पर देने की योजना है;	जी हाँ ।
(ख) यदि हां, तो इस योजना को लागू करने में क्या समस्याएं आ रही है; और (ग) इस योजना को कब तक लागू कर दिया जाएगा ?	राशन की घर द्वार डिलिवरी योजना को कैबिनेट द्वारा आदेश संख्या-2561 दिनांक 06/03/2018 को मंजूरी दे दी गई है जो अनुमोदन की अग्रिम कार्यवाही हेतु प्रक्रियाधीन है ।

Asstt. Commissioner
Department of Food Supplies & Consumer Affairs
Govt. of NCT of Delhi
K-Block, Vikas Bhawan, New Delhi-110002